

had lauded, the fruitful collaboration existing between the Union Government and the State Government which had led to the emergence of the Kidwai Memorial Institute of Oncology into a model comprehensive cancer centre and had requested for an additional grant-in-aid of Rs. 50 lakhs for the purchase of a Linear Accelerator and Stimulator.

(c) and (d) In addition to Rs. 25, lakhs granted for the purpose in 1983-84, Government of India sanctioned Rs. 35 lakhs in 1984-85 and Rs. 25 lakhs in 1985-86 bringing the total amount sanctioned to Rs. 85 lakhs against the estimated cost of Rs. 130 lakhs.

Procurement of Dornier Aircraft by the Vayudoot

*226. SHRI SUKOMAL SEN: Will Minister of TRANSPORT be pleased to state;

(a) how many Dornier aircraft have been procured so far by the Vayudoot and how many have been put in operation;

(b) what are the new stations to be connected by the Dornier aircraft particularly in the North-East region; and

(c) which airport of the country is likely to be the base for the Dornier aircraft?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) As the Vayudoot aircraft so far acquired by Vayudoot have been put into operation.

(b) Subject to availability of aircraft capacity, development of infrastructure and economic viability of operations, Vayudoot has plans to airlink the following stations in the North-East region;

Agartala Aijwal, Lilabari, Zero, Daporijo, Dibrugarh and Passighat.

(c) While the five Dorniers already in the fleet of Vayudoot are based at Bombay (1), Calcutta (1), Delhi (2) and Hyderabad (2), the base of

the other Dorniers will be decided taking into account the operational requirements.

Supply of 'Killer' Glucose to Punjab from a Black Listed Pharmaceutical Factory

*229. SHRI PARVATHANENI UPENDRA:

SHRI KRISHNA KUMAR BIRLA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:-

(a) whether it is a fact that a pharmaceutical factory, though blacklisted twice, got the contract for supply of 'Killer' glucose to Punjab;

(b) whether it is a fact that this firm, because of its connections with some VIPs, has been getting the contract under different names for supply of glucose and every time it was black-listed; and

(c) if so, what are the details thereof and the reasons for giving the contract to the same firm responsible for supply of spurious glucose which resulted in the death of many persons?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SMT. MOHSINA KIDWAI): (a) No, Sir.

(b) and (c) Do not arise.

Railway Wagons

*230. SHRI SURAJ PRASAD;

SHRI INDRADEEP SINHA:

Will the Minister of TRANSPORT be pleased to state;

(a) whether it is a fact that the number of wagons with Railways is declining;

(b) how many wagons were required in 1982-83, 1983-84 and 1984-85 and how many were available;

(c) whether it is a fact that there has been a cut in purchase of wagons; and

(d) if so what steps are being taken to remedy the situation?